GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:824 ANSWERED ON:14.08.2012 PROCUREMENT OF SURPLUS RICE Panda Shri Baijayant

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the State Government of Odisha has sought the intervention of the Union Government for lifting of surplus rice by the Food Corporation of India (FCI) from the godowns in the State;
- (b) if so, the details thereof indicating the quantum of rice that the State Government has requested to be lifted every month and the quantum actually lifted by the FCI;
- (c) whether the Union Government proposes to continue the movement of the said rice to other States; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): Yes, madam. The Government of Odisha has requested to evacuate surplus rice from the State to other consuming States, outside.
- (b): As per State Government's estimate, a total 28.69 lakh tonnes of rice is to be received in Central Pool Account during KMS 2011-12, out of which the requirement of rice within the State for Public Distribution System and Other Welfare Schemes is about 24 lakh tonnes. Thus, only about 4.70 lakh tonnes of rice would be surplus and the same has been taken over by Food Corporation of India (FCI) from the State Government during 2011-12. Out of this, FCI has already moved 1.65 lakh tonnes out of the State till 31st July, 2012.
- (c) & (d): Yes Madam. Government proposes to continue the movement of surplus rice to other States and for the month of August, 2012, 25,000 tonnes of rice is planned to be evacuated out of the State.